

- (c) if so, when it will be introduced; and
 (d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Yes, Sir.

(b) to (d). *The feasibility of introducing Rajdhani type train on the north-south route during the next financial year shall be examined.*

Decline in Oil Production from Bombay High

*415. SHRI ASHOK ANANDRAO DESHMUKH: *Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:*

(a) whether the production of oil from Bombay High is on the decline;

(b) if so, the reasons therefor;

(c) whether any enquiry has been conducted to fix responsibility for the same; and

(d) if not, the steps now proposed to be taken in the matter.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) and (b). *Production of oil from the Western Offshore including Bombay High has declined in 1990-91 as compared to 1989-90. The shortfall in 1990-91 as against the target is due to leakages from certain subsea pipelines, reservoir considerations (pressure decline, increase in GOR & water cut), officers' strike, and delays in implementation of certain schemes.*

(c) and (d). *The Government had appointed a Committee of Experts headed by Shri A.B. Dasgupta, former Chairman of OIL*

to go into the issue of the management of the Bombay High field. This Committee has submitted its report.

Transfer of assets from ONGC to GAIL

*416. SHRI DATTATRAYA BANDARU:
 SHRI BALRAJ PASSI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the reply given on April 10, 1990, to Starred Question No. 405 regarding transportation of gas by GAIL and state:

(a) whether transfer of assets from the Oil and Natural Gas Commission to the Gas Authority of India Limited has been finalised;

(b) if so, the details of the assets to be transferred to GAIL; and

(c) if not, the reasons for delay?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). *While certain decisions had been taken in the past the matter is being further considered.*

Harnessing of Wind Energy

*418. DR. KARTIKESWAR PATRA: *Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:*

(a) the details of steps taken so far for setting up of wind pumps and wind farm demonstration projects and the extent to which the target was achieved, State-wise;

(b) whether the Union Government have entered into any agreement with any foreign country/collaborator for the harnessing of wind energy; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) An aggregate wind power capacity of about 37.5 MW has been installed in the country including 31.6 MW in demonstration wind farm projects. The aggregate capacity comprises 14.15 MW in Gujarat, 19 MW in Tamil Nadu, 1.19 MW each in Maharashtra and Orissa, 0.55 MW each in Andhra Pradesh and Karnataka, 0.64 MW in Madhya Pradesh, 0.10 MW in Kerala, 0.11 MW in Goa and 0.02 MW in Lakshadweep. In addition, a capacity of 7.32 MW, comprising 2.60 MW in Gujarat, 3.22 MW in Tamil Nadu and 1.50 MW in Maharashtra, is under installation. Under the wind pump demonstration programme, over 2700 shallow well wind pumps have been installed in various parts of the country; in addition, 240 deep well pumps are under installation. A wind survey programme is being implemented in 21 States and Union Territories. A wind battery charging demonstration programme has also been undertaken in several States. No targets are fixed under wind energy demonstration programmes.

(b) and (c). A wind farm capacity of 20 MW has been established under a bilateral agreement with the Government of Denmark. A protocol has also been signed with the Soviet Union for cooperation in the wind energy sector.

Construction of Additional Passenger Sheds at Vijayawada Station

*419. SHRI SOBHANA DRESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is heavy rush of seasonal agricultural labour and other passengers at Vijayawada station and the capacity of the existing waiting hall (Main) is much

less causing inconvenience to the passengers;

(b) if so, whether the Government propose to construct additional passenger sheds in the station premises and the time by which these are likely to be constructed; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) to (c). The area of the existing waiting hall and the platform shelters provided at Vijayawada station is adequate to meet the requirement of passengers including the rush of seasonal agricultural labour. As such, there is no proposal to construct additional passenger sheds at the station.

[*Translation*]

LPG Facilities in Rural Areas of Delhi

*420. SHRI SAJJAN KUMAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have formulated any scheme to provide LPG facilities in rural areas of Delhi;

(b) if so, the number of gas agencies opened during the last year and the locations thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). As per the present policy new LPG agencies are being set up in a phased manner depending upon economic viability and product availability, in towns and cities having a population of 20,000 and above. No agency has been opened in the rural areas of Delhi in the last one year.